

MANUFACTURE OF BABY FOOD

2596. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number and names and places of 'Baby Food' manufacturers in India and the annual production of each manufacturer in quantity and value;

(b) the number and names of those Baby Food manufacturers that are foreign owned companies, the amount of capital invested by them and the amount of profits each of them sent out of India every year during the last three years; and

(c) the amount of foreign exchange given to each of these Baby Food manufacturers during the last three years and the names and quantities of foreign components imported by them during the last three years, year-wise ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) A statement is laid on the Table of the House. [*Placed in Library. See No. LT—1816/67.*]

(b) The information is being collected and will be laid on the Table of the House.

(c) A statement is laid on the Table of the House. [*Placed in Library, See No. LT—1816/67.*]

ANNUAL DEMAND FOR BABY FOOD

2597. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the annual demand for Baby Food in India and its actual production in quantity and value in the country today; and

(b) the manner in which the shortfall, if any, is covered and if by imports, the quantity and value of Baby Food imported during the last three years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The present demand is assessed as 10,000 tonnes p. a. The estimated production during this year is 9,000 tonnes valued at Rs. 8 crores.

(b) Additional capacity has been licenced to meet the demand. Import of Baby Food has not been allowed during the last 3 years.

STANDARD OF BABY FOOD

2598. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the nature and periodicity of chemical and other tests taken to see that standard Baby Food is not produced;

(b) whether it is a fact that numerous tins of Glaxo Baby Food were found containing worms by Food Inspectors; and

(c) if so, the number of such tins seized last time and the action taken against the manufacturers and the names of others products similarly found unfit for human consumption and when?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Physical, chemical and bacteriological tests are performed every day on the raw milk as well as on the finished product, by the manufacturers.

(b) Government have no information.

(c) Does not arise.

NAUPADA-GUNPUR N. G. LINE

2599. SHRI V. NARASIMHA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) the annual income and expenditure of Naupada-Gunpur narrow gauge section on the South-Eastern Railway;

(b) whether it is a fact that most of the money is being misappropriated in that section;

(c) whether Government proposed to convert the narrow gauge section in the broad gauge; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Gross earnings and expenditure for the years 1964-65, 1965-66 and 1966-67 are shown below :—

| Year | Gross earnings | working expenses |
|---------|----------------|------------------|
| | Rs. | Rs. |
| 1964-65 | 4,49,078 | 5,83,501 |
| 1965-66 | 4,71,733 | 6,87,908 |
| 1966-67 | 4,49,948 | 8,23,248 |